

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 185 OF 2015

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Kalini Industries Pvt. Ltd.

Vs.

Rajasthan Electricity Regulatory Commission &Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Sunil Bansal for R-2 to R-5

ORDER

Learned counsel appearing for the Respondent Nos.1 & 2 to 5 pray for some reasonable time to file their respective submissions.

Submissions made by learned counsel appearing for Respondent Nos.1 & 2 to 5, as stated above, are placed on record.

Learned counsel appearing for the Respondent Nos.1 & 2 to 5 are permitted to file their respective submissions on or before 12.10.2018 after serving copy on the other side.

List the matter for hearing on **12.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr